GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA

REJUVENATION

LOK SABHA UNSTARRED OUESTION NO. 3576

ANSWERED ON 24.03.2022

UPPER BHADRA PROJECT

3576. SHRI BALASHOWRY VALLABHANENI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is true that the State of Karnataka lifting 17.4 tmc of water from Upper Thunga to Bhadra Project and 29.9 tmc from Bhadra to Upper Bhadra project and constructing reservoir on Vedavathi river in between Vanivalasnagar in Karnataka and Bhairavanitippa project in Andhra Pradesh and if so, the details thereof;
- (b) whether it is also true that Krishna Water Dispute Tribunal I (KWDT-I) has given a clear verdict against construction of this reservoir;
- (c) if so, the reasons the Ministry and Central Water Commission (CWC) are not stopping Upper Bhadra project;
- (d) whether it is also true that if Upper Bhadra project comes up there would be huge water crisis under Thungabhadra dam in Karnataka, KC canal in Andhra Pradesh and Rajolibanda Diversion Scheme (RDS) in Telangana and there would be huge impact on flow of flood water to Srisailam dam; and
- (e) if so, the details thereof and the steps taken to convince Karnataka to desist it from Upper Bhadra Project construction?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI (SHRI BISHWESWAR TUDU)

- (a) Upper Bhadra Project envisages lifting of 17.40 Thousand Million Cubic Feet (TMC) of water from river Thunga to Bhadra reservoir and 29.90 TMC from Bhadra reservoir for utilization in Upper Bhadra Project. However, as intimated by Government of Karnataka, there is no proposal of construction of reservoir on Vedavathi river in between Vanivilasa Sagar in Karnataka and Bhairavanitippa project in Andhra Pradesh.
- **(b) to (e)** During appraisal, Central Water Commission under this Ministry has ascertained that the water utilization proposed under Upper Bhadra project by Karnataka is well within the allocations made to the State by Krishna Water Dispute Tribunal I (KWDT-I). Accordingly, the project has been considered acceptable from inter-State angle and has been accepted by the Advisory Committee for Irrigation, Flood Control and Multipurpose Projects of this Ministry, in its 147th meeting held in December, 2020.